

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 25.11.2019 (MONDAY)**

**COURT OF CHAIRPERSON**

**10: 30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 286 of 2019	Urban Infrastructure Trustees Ltd. Vs. Neelkanth Realty Pvt. Ltd.	K.J. John	Kush Chaturvedi
2.	Comp. App. (AT) (Ins) No. 465 of 2019	Ashok Kumar Bansal Vs. Punjab National Bank & Anr.	Aarohi	Rajesh Rattan, Amish Tondon, Ayush

**10:40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 932 of 2019	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF)	Manish Verma	

**10:50 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Shilpa Chohan, Divyam Agarwal- R2 Aditya Parolia
2.	Comp. App. (AT) (Ins) No. 660 of 2019	Electro Magnetic Industries. Vs. Energo Engineering Projects Ltd.	Sneha R.Iyer	Abhishek Anand
3.	Comp. App. (AT) (Ins) No. 883 of 2019	SBF Pharma. Vs. Gujarat Liqui Pharmacaps Pvt. Ltd.	Natasha Dhruvan Shah Shilpi Chowdhary	Niki Kantawala Sayli Petiwale

4.	Comp. App. (AT) (Ins) No. 1065 of 2019	Sanjeev Sharma Vs. Aamir Jamal & Anr.	Himanshu Tyagi	V. Tiwari-R1
5.	Comp. App. (AT) (Ins) No. 1123 of 2019	Dilip L Narang & Ors. Vs. Jitendra Kantilal Shah & Anr.	Nitin Mishra	Vikram Babbar-R1 Vivek malik-R2
6.	Comp. App. (AT) (Ins) No. 1225 of 2019 & I.A No. 3847 of 2019	Indus Projects Ltd. Vs. Industrial X-Ray & Allied Radiographers Pvt. Ltd. & Ors.	Rohit Rathi	Abhinav Gupta-R1 Dhawal Deshpande-R2
7.	Comp. App. (AT) (Ins) No. 1257 - 1258 of 2019 & I.A No. 3857 of 2019	Himskaf Systems Pvt. Ltd. Vs. Power2sme Pvt. Ltd.	Raj Kamal	
8.	Comp. App. (AT) (Ins) No. 1297 of 2019	Sargam Builders Pvt Ltd. Vs. The Federal Bank Ltd.	Ranjay.N.	PI Jose
9.	I.A No 2575 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors.	Deepak Khosla	Abhijeet Sinha- R2,4&5 Rishi Sood-R5

**For Admission (Fresh Cases)**

10.	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr.	Santanu Ghosh.	Deep Roy.
11.	Comp. App (AT) (Ins) No. 1271 of 2019	GRIDCO Ltd. Vs. Surya Kanta Satapathy & Ors.	Raj Kumar Mehta	
12.	Comp. App. (AT) (Ins) No. 1290 of 2019	Principal Commissioner of Income Tax Central -2, Chennai Vs. C. Ramasubramaniam Resolution Professional for Surana Corporation Ltd.	Lakshmi Gurung	P.V. Dinesh
13.	Comp. App. (AT) (Ins) No. 1307 of 2019	Prayag Polytech Pvt Ltd. Vs. Good Marketing and Sales Pvt Ltd.	Vipul	Nikhil Kohli
14.	Comp. App. (AT) (Ins) No. 1325- 1326 of 2019  (With Defects)	Vishwamani Tiwari. Vs. Paramount Consultant & Corporate Advisors Pvt Ltd & Anr.	Udayaditya Banerjee	
15.	Comp. App. (AT) (Ins) No. 1328 of 2019  (With Defects)	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1

<b>16.</b>	Comp. App. (AT) (Ins) No. 1330 of 2019  <b>(With Defects)</b>	Amrit Cement Ltd. Vs. A.K.C. Infrastructure Pvt. Ltd.	Diwakar Maheshwari	Syed Sarfaraz Karim
<b>17.</b>	Comp. App (AT) (Ins) No. 1339 of 2019 & I.A. No. 3858 of 2019	Nadig Associates. Vs. BCIL Red Earth Developers India Pvt Ltd & Ors.	Nidhi Khanna	
<b>18.</b>	Comp. App (AT) (Ins) No. 1342 of 2019	Syndicate Bank Vs. Leel Electricals Ltd.	Anju Jain	
<b>19.</b>	Comp. App (AT) (Ins) No. 1344- 1345 of 2019	Canara Bank Vs. Kannan Tiruvengadam.	Rajesh Kumar	
<b>20.</b>	Comp. App (AT) (Ins) No. 1352 of 2019	Improve Vyapaar Pvt Ltd. Vs. IFCI Venture Capital Funds Ltd & Ors.	Susshil Daga	
<b>21.</b>	Comp. App (AT) (Ins) No. 1353 of 2019	FLSmith Pvt Ltd. Vs. Lanco Infratech Ltd. Rep. by its Liquidator	T. Ravichandran	
<b>22.</b>	Comp. App (AT) (Ins) No. 1354 of 2019	Neeraj Jain Vs. Cloudwalker Streaming Technologies Pvt Ltd.	Nikhil Mathur	
<b>23.</b>	Comp. App (AT) (Ins) No. 1355 of 2019	Basf India Ltd. Vs. Kaygee Shoetech Pvt Ltd.	Ashwini Kr. Singh	
<b>24.</b>	Comp. App (AT) No. 292 of 2019	Rahul Kumar Vs. VM Classes (P) Ltd & Ors.	Nityanand Mahato	
<b>25.</b>	Comp. App (AT) No. 333 of 2019	Simrat Chadha Vs. Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & Ors.	Namitha Mathews	
<b>26.</b>	Comp. App (AT) No. 335 of 2019	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	
<b>27.</b>	Competition. App (AT) No. 95 of 2019	D.V. Rajasekhar Vs. Competition Commission of India	Amol Sinha	
<b>28.</b>	Competition. App (AT) No. 96 of 2019	Tirupati Cylinders Ltd. Vs. Competition Commission of India	Amol Sinha	
<b>29.</b>	Competition. App (AT) No. 97 of 2019	Vijay Sanghvi Vs. Competition Commission of India	Amol Sinha	

30.	Competition. App (AT) No. 98 of 2019	Ramesh Sanghvi Vs. Competition Commission of India	Amol Sinha	
31.	Competition. App (AT) No. 99 of 2019	Yogesh Sanghvi Vs. Competition Commission of India	Amol Sinha	
32.	Competition. App (AT) No. 100 of 2019	Carbac Holdings Ltd. Vs. Competition Commission of India	Amol Sinha	
33.	Competition. App (AT) No. 101 of 2019	Haldia Precision Engineering Pvt Ltd. Vs. Competition Commission of India	Amol Sinha	
34.	Competition. App (AT) No. 102 of 2019	Daya Industries Vs. Competition Commission of India	Amol Sinha	
35.	Competition. App (AT) No. 103 of 2019	Ritesh Sanghvi Vs. Competition Commission of India	Amol Sinha	
36.	Competition. App (AT) No. 104 of 2019	Tirupati LPG Industries Pvt Ltd. Vs. Competition Commission of India	Amol Sinha	
37.	Competition. App (AT) No. 105 of 2019	Sarthak Industries Ltd. Vs. Competition Commission of India	Amol Sinha	

**For Admission (After Notice)**

38.	Comp. App. (AT) (Ins) No. 800 of 2019	S.Shivaswamy RP and Liquidator of Le Ecosystem Technology India Pvt Ltd. Vs. Concentrix Daksh Services India Pvt Ltd & Anr.	Madhvam Sharma	
39.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd. &Ors.	Davesh Bhatia	Praveena Gautam- BOB Mithun Shashank- IBBI Pooja Pandey-R1
40.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav
41.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd <b>With</b>	H.P Bhardwaj	K. Datta
42.	Comp. App. (AT) (Ins) No. 1251 of 2019	Arunkant Rai. Vs. Allahabad Bank & Anr.	Narendera M. Sharma	

43.	Comp. App. (AT) (Ins) No. 488 of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd. <b>With</b>	Manish Raghav	S.N. Gautam
44.	Comp. App. (AT) (Ins) No. 489 of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd. <b>With</b>	Manish Raghav	S.N. Gautam
45.	Comp. App. (AT) (Ins) No. 490 of 2019	Shree Om Prakash Murarka. Vs. Shree Sai Prakash Alloys Pvt Ltd.	Manish Raghav	S.N. Gautam
46.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt Ltd. <b>With</b>	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
47.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. <b>With</b>	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
48.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt Ltd & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee
49.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt Ltd. Vs. Wadhwa Glass Processors Pvt Ltd.	Vikash Jain	Vineet Arora
50.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	Vipul Ganda	Nikhil Kohli
51.	Comp. App. (AT) (Ins) No. 770 of 2019	Tarun International Ltd. Vs. Vikram Bajaj & Ors.	Rajeev Sharma	Abhishek Anand- R1 Shivam Goel-R4
52.	Comp. App. (AT) (Ins) No. 794 of 2019	Manish Saxena. Vs. Pushpanjali Realms and Infratech Ltd.	S.N.Gautam	
53.	Comp. App. (AT) (Ins) No. 795 of 2019	Aarti International Ltd. Vs. Innovative Textile Ltd.	Gaurav Varma	
54.	Comp. App. (AT) (Ins) No. 804 of 2019	Huayong Communications (HK) Company Ltd. Vs. Kavveri Telecom Products Ltd.	Deepti Bhardwaj	Gautham Shivshankar
55.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2

56.	Comp. App. (AT) (Ins) No. 833 of 2019	Arangcons. Vs. Amit Chandrakanth Shah & Ors. <b>With</b>	P.J. Rishikesh	Sanjay Gupta-R1 Amit Agrawal-R2
57.	Comp. App. (AT) (Ins) No. 860 of 2019	Santhosh Ramalingam & Ors. Vs. Amit Chandrakant Shah & Anr.	Adarsh Ramanujan	Sanjay Gupta-R1
58.	Comp. App. (AT) (Ins) No. 985-986 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah. Resolution Professional of BCIL Zed Ria Properties Pvt Ltd & Ors. <b>With</b>	Samir Malik	Sanjay Gupta-R1
59.	Comp. App. (AT) (Ins) No. 1172-1173 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah.	Aditya Sharma	
60.	Comp. App. (AT) (Ins) No. 916 of 2019	Actioncor Consultants (P) Ltd. Vs. Viprah Technologies Ltd.	Prantik Hazarika	Anadh. K
61.	Comp. App. (AT) (Ins) No. 1017 of 2019	Sivagnanam G. ILanahai. Vs. Wayne Burt Petro Chemicals Pvt Ltd.	Lzafeer Ahmad B.F	Anuj Tiwari
62.	Comp. App (AT) (Ins) No. 1100 of 2019	Harrish Khurana. Vs. One World Realtech Pvt Ltd.	Ashish Middha	
63.	Comp. App. (AT) (Ins) No. 1157 of 2019	Export- Import Bank of India Vs. EPC Constructions India Ltd. through Abhijit Guhathakurta, RP	Ashish Rana	Nakul Sachdeva
64.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
65.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
66.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. <b>With</b>	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
67.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2

**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 97 of 2018	Mahendra Trading Company &Ors. Vs. Hindustan Controls and Equipment Pvt. Ltd.	Anil Agarwalla	Amrita Sharma
<b>2.</b>	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta

**For Orders**

<b>3.</b>	I.A. No. 3269,3270 of 2019 in Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors.	V. Seshagiri	Kunal Kohli-R2 Anusuya Salwan - R3
<b>4.</b>	I.A. No. 2870 of 2019 in Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	Anusuya Salwan
<b>5.</b>	Comp. App. (AT) (Ins) No. 928 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Amresh Shukla IRP City Mall Vikash Pvt. Ltd.	Abhishek Anand	

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**By Order**

**-sd/-  
Registrar**